

(b) if so, the details of projects with estimated total cost and decision of the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). Planning Commission has informed that a proposal for modernisation of Intensive Coronary Care Unit in Cardiology Department of Trivandrum Medical College and Hospital was received for additional central assistance. The proposal was examined in the Commission and State Government of Kerala was requested to reconsider it in view of the availability of such facilities at Sri Chitra Institute and if it was felt necessary, the proposal could be considered for inclusion as a State Plan during Annual Plan 1996-97.

Loan from OECF, Japan

3934. SHRI SATYAJIT SINH DULIPSINH GAEKWAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether due to non-availability of loan from OECF, Japan, procurement of turbogenerating sets for river bed power house of the S.S. Project is being delayed;

(b) if so, whether alternatives are being considered by the Government;

(c) whether the Government of India are aware that a stalemate has been created with regard to non-availability of OBCF loan and non-operating of letter of credit with M/s Sumitomo Corporation, Japan; and

(d) if so, the action being taken by the Union Government and NCA to resolve the stalemate?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) to (d). The Government is considering to procure the turbo generating sets on cash and carry basis. In a special meeting of the Review Committee for Narmada Control Authority held on 15th July, 1996 attended by the Chief Ministers of four participating States among others, it was agreed to negotiate with M/s. Sumitomo Corporation, Japan the suppliers of the Turbo-Generator sets for the River Bed Power House of Sardar Sarovar Project, regarding storage and interest charges for the Turbo-Generator sets already manufactured and stored in Japan. It will lead to further course of action in this regard.

Jarauli Pump Canal

3935. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Ministry has received a letter dated 22.6.1996 regarding construction of Jarauli Pump Canal in Fatehpur in Uttar Pradesh;

(b) if so, the details of the action taken so far in this regard; and

(c) if no action has been taken the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) to (c). No such letter dated 22-6-96 has been received in the Ministry of Water Resources. However the letter from the Hon'ble Member of Parliament has been received in Irrigation Department, Government of Uttar Pradesh. The Detailed Project Report was received in Central Water Commission in December, 1993. The State Government is required to comply with the observations of Central Water Commission.

[English]

Firing in Siachen

3936. PROF. AJIT KUMAR MEHTA: Will the Minister of DEFENCE be pleased to state:

(a) whether Indian and Pakistani troops have been exchanging heavy fire in Siachen for over a month;

(b) if so, the details thereof stating the casualties, if any, on the Indian side;

(c) the provocation for the exchange of heavy fire between Indian and Pakistani troops; and

(d) the steps being taken to bring normalcy in Siachen?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (d). Exchange of fire takes place routinely along the Actual Ground Position Line (AGPL) in Siachen sector. In the course of such firing, during the last one month, three Other Ranks were wounded on our side. The firing by the Pakistani troops has been unprovoked. In order to resolve the Siachen issue, several rounds of talks were held during the period 1986 to 1992. Later a Non-Paper on the issue was also given to Pakistani Government in January 1994. However, there has been no positive response from the Pakistani side.

Jammu-Ladakh National Highway

3937. SHRI MANGAT RAM SHARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to strengthen the National Highways between Jammu and Ladakh;

(b) if so, the details thereof;

(c) whether efforts are also being made to make the Srinagar-Leh road traffic working during the winter also;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b) The road stretch, from Jammu to Srinagar is National Highway 1A and the road stretch from Srinagar to Leh is a BRDB road. Strengthening of roads is a continuous process depending upon traffic needs. The National Highway 1A portion has already been developed to 2 lane NH standards. Widening and strengthening of road from Srinagar to Leh is being done in a phased manner subject to availability of funds.

(c) to (e). The entire road stretch between Srinagar and Leh cannot be made functional during winter due to excessive snow fall at certain locations particularly Zojila pass.

Urdu Institution in Aligarh

3938. SHRI TARIQ ANWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a famous urdu institution in Aligarh has been closed down; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). The Govt. have come to know that there had been a temporary closure of Jamia Urdu, Aligarh, for a week due to agitation by its employees. However, the matter has been sorted out and the institution is now working normally.

National Institute of Computer and Allied Technology

3939. SHRI PRABHU DAYAL KATHERIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up the National Institute of Computer and Allied Technology in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which the Institute is likely to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No. Sir

(b) and (c). Does not arise.

11.25 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Tuesday, September 3, 1996/Bhadra 12, 1918 (Saka)